

Development Authority and the leading prawn procuring companies. The issue was accordingly settled in the above mentioned meeting when the prawn procuring companies accepted to enhance the prawn procuring rates. Subsequently, the Mechanised Boat Owners Association agreed to withdraw the strike.

Further, the prawn industry has not been hit by sanctions so far.

Production of Mushroom

5110. SHRI BIKRAM KESHARI DEO : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to encourage Mushroom cultivation as a part of the diversification programme;

(b) if so, the details thereof?

(c) the States where Mushroom cultivation is being done at present; and

(d) the details of assistance provided to each State to promote Mushroom cultivation during the last three years, separately?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) The Government of India have introduced a Central Sector Scheme of Mushroom Cultivation for the first time in 8th Plan, with an allocation of Rs. 15.68 crores. The components of the scheme were (i) establishment of spawn production units (ii) establishment of pasteurised compost unit and (iii) provision of training to the farmers in Mushroom production techniques.

(c) and (d) Though Mushroom is being grown in almost all the states, it is extensively grown in Punjab, Haryana, Uttar Pradesh, Andhra Pradesh, Maharashtra, Madhya Pradesh and North Eastern States. A statement indicating the release of funds to the states during the last three years is annexed.

Statement

Statement showing assistance provided to various States Under the Scheme of Commercial Floriculture during Last Three Years (1995-96, 1996-97, 1997-98)

(Rs. in Lakhs)

Name of State	95-96	96-97	97-98
1	2	3	4
Andhra Pradesh	20.50	20.00	10.00
Arunachal Pradesh	0.00	2.00	1.50
Assam	0.50	2.00	3.00

1	2	3	4
Bihar	0.00	2.00	0.00
Goa	8.00	3.00	0.00
Gujarat	7.50	2.00	0.00
Haryana	18.00	8.00	0.00
Himachal Pradesh	18.00	20.00	0.00
Jammu & Kashmir	0.00	39.69	14.50
Karnataka	10.00	10.00	19.50
Kerala	17.00	15.39	0.00
Madhya Pradesh	2.00	6.00	5.20
Maharashtra	0.00	25.00	0.00
Manipur	0.00	5.00	3.00
Meghalya	0.50	2.00	0.00
Mizoram	0.00	14.20	6.00
Nagaland	1.00	10.60	12.00
Orissa	0.00	4.00	12.00
Punjab	20.00	12.00	22.50
Rajasthan	23.00	8.00	9.00
Tamilnadu	35.00	12.00	0.00
Tripura	0.00	4.88	0.00
Uttar Pradesh	0.00	0.00	0.00
West Bengal	0.00	4.35	0.00
Sikkim	7.00	18.20	13.50
A & N Islands	0.00	0.00	0.00
Chandigarh	0.00	6.00	0.00
Dadra & N Haveli	0.00	1.00	0.00
Daman & Diu	0.00	1.00	0.00
Delhi	5.00	6.00	12.00
Lakshadweep	0.00	0.64	0.00
Pondyicherry	0.50	2.00	3.00
Total	193.50	266.95	146.70

Setting up of a Commission

5111. SHRI S.S. OWAISI : Will the PRIME MINISTER be pleased to state :

(a) whether the Commission set up to prepare an integrated plan for development of water resources during 1996 has submitted its report to the Government;